

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1469
ANSWERED ON:10.03.2008
STRIKES AND LOCKOUTS
Athawale Shri Ramdas

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of strikes and lockouts occurred in the public sector and private sector during each of the last three years and thereafter, till date especially in the tribal areas, sector and State-wise;
- (b) the number of mandays wasted on account of this in the country during the said period, State-wise and year-wise;
- (c) the number of workers/employees rendered jobless on account of these incidents in the various States during the said period particularly in Gujarat, State-wise and year-wise; and
- (d) the steps taken by the Union Government to improve the industrial relations?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a): A Statement showing the number of strikes and lockouts in the public sector and the private sector, State-wise, during 2005, 2006(P) and 2007(P) is at Annexure-I. However, information is not maintained separately for tribal areas.
- (b): The details of number of mandays lost due to strikes & lockouts in the country during 2005, 2006(P) and 2007(P) are at Annexure-II.
- (c): The details of workers affected due to strikes & lockouts in the country including Gujarat during 2005, 2006(P) & 2007(P) are at Annexure-III.
- (d): The Industrial Disputes Act, 1947, provides a framework for maintaining harmonious industrial relations. The Act facilitates intervention, mediation and conciliation by the Industrial Relations Machinery of the appropriate Government for resolution of industrial disputes.